

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT-I)
CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH,
NATIONAL COMPANY LAW TRIBUNAL, HELD ON **15.04.2021 at 2.00 P.M**
THROUGH VIDEO CONFERENCING

**PRESENT: SHRI R. VARADHARAJAN, MEMBER (JUDICIAL)
SHRI ANIL KUMAR B, MEMBER (TECHNICAL)**

IA/MA/IBA/TCP/TCA/CP/CA No : IA/257/2020 IN CP/202/IB/2018
NAME OF PETITIONER : The Muthoot Finance Ltd
NAME OF RESPONDENT : Southern Investments Pvt Ltd
SECTION : Sec 60(5) of IBC

ORDER

Due to paucity of time, the matter stands adjourned to **31.05.2021**.


Court Officer

MS